NATIONAL COMPANY LAW TRIBUNAL PRINCIPAL BENCH NEW DELHI

C.P NO. 97(ND)/2016 CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR
Hon'ble President

SH. S. K. MOHAPATRA Hon'ble Member (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.08.2016

NAME OF THE COMPANY:

Purna Kala Trust

Vs.

M/s. Delhi Press Patra Prakashan Pvt. Ltd. &ors.

SECTION OF THE COMPANIES ACT: 241/242 of the Companies Act 2013.

S.NO.	NAME DESIGNATION REPRESENTATION	SIGNATURE
2	ARUN KATHPALLA, SR. ADVOLATE J FOR . ASMITA SINGH.	Afmila digh
3 4	AMIT GUPTA] FOR ANANT PAVGI] RESPONDENTS 10 & 11.	Anauthing
	SUJATHA BALA (ADV.) FOR RAVJYOT GHUMAN(ADV.) RESPONDENTS 1-4	13 - J. F.
6.	Bhivooti Malhotra (Adv.) For Respondent a 5-6	
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Order

Notice of the Applications CA 53/PB/2016 & 54/PB/2016. A copy of each application has been furnished to the Ld. Counsel for the non-applicant — Respondents. Reply, if any, may be filed on or before 7th August, 2016 by serving advance copy to the Counsel opposite as the main matter is posted for hearing on 08.08.2016.

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- 2. List for further consideration on 8.8.2016.
- Interim order dated 08.7.2016 shall continue to operate and parties are expected to abide by the same.

(CHIEF JUSTICE M.M. KUMAR)

(S.K. MOHAPATRA)

MEMBER (T)

4th August, 2016 (P.K. SUD)